

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 19204/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S VACMET INDIA LIMITED & ANR.

Respondent(s)

(only SLP (C) No. 19796/2018 is listed)

WITH

SLP(C) No. 19796/2018 (XI)

IA No. 156135/2018 - CLARIFICATION/DIRECTION

IA No. 155660/2018 - MODIFICATION

IA No. 80164/2019 - WITHDRAWAL OF CASE / APPLICATION)

Date : 29-07-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI
[IN CHAMBER]

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s) Mr. Tanuj Bhushan, Adv.
Mr. S. S. Shroff, AOR

Mr. Shekhar Prit Jha, AOR
Ms. Himani Mishra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 80164/2019

Having regard to the submissions made, I.A. No.80164/2019, application for withdrawal is allowed.

Accordingly the petitioners are permitted to withdraw I.A. No.155660/2018 and I.A. No.156135/2018.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

